

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency & Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF AISIN NTTF PRIVATE LIMITED

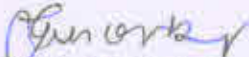
1.	Name of Corporate Person	AISIN NTTF Private Limited
2.	Date of Incorporation of Corporate Person	April 05, 1999
3.	Authority under which Corporate Person is incorporated/ registered	Registrar of Companies, Bangalore, Karnataka
4.	Corporate Identification Number of Corporate Person	U28111KA1999PTC025020
5.	Address of Registered Office and Principal Office (if any) of Corporate Person	Registered Office Address: Bhive Workspace, 25, 12th B Main Road, HAL II Stage, Indiranagar Bangalore- 560038
6.	Liquidation Commencement Date of Corporate Person	October 28, 2019 - Date of passing special resolution by the shareholders of the Company
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Mr. Girish Kambadaraya IBBI/IPA-003/IP-N000127/2017-18/11403 Regd. Address No 36, CHATURA HOMES, 2 nd Main, Meenakshinagar, Basaveshwarnagar, BENGALURU 560079, Karnataka Office Address: 207, BINDU GALAXY, No.2, 1 st Main, Chord Road, Industrial Town, Rajajinagar BENGALURU 560044, Karnataka Email - cmagirish999@gmail.com Mobile: 9980695702
8.	Last date for submission of claims	November 27, 2019

Notice is hereby given that Aisin NTTF Private Limited has commenced voluntary liquidation on October 28, 2019.

The stakeholders of Aisin NTTF Private Limited are hereby called upon to submit a proof of their claims, on or before November 27, 2019, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Girish Kambadaraya
No. IBBI/IPA-003/IP-N000127/2017-18/11403
Liquidator
AISIN NTTF Private Limited
Date: October 30, 2019
Place: Bangalore, India

GIRISH KAMBADARAYA
Insolvency Professional
IP Reg No. IBBI/IPA-003
/IP-N000127/2017-18/11403